

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 857/2016

IN THE MATTER OF:

Mr. Vikas Aggarwal

.... PETITIONER

Vs.

M/s Goyala Infra Projects Pvt. Ltd. & Anr.

.... RESPONDENT

SECTION:

Under Section 433(e), 433 & 439

Order delivered on 21.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the Petitioner :- Ms. Puran Kumari, Advocate

For the Respondent :- Mr. Deepak Tyagi, Advocate

ORDER

Order as in C. P. 855/2016

- Sd -
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)